

LOK SABHA

Monday, 25th August, 1958.

— — — — —
The Lok Sabha met at
Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Hostels for Children of Railway Employees

139. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether the scrutiny of the commitments involved in the provision of the subsidised hostels for children of Railway employees has since been completed;

(b) if so, the nature of the decision arrived at; and

(c) the number of such hostels likely to be constructed?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) and (c). It has been decided to establish 12 subsidised hostels at different stations on the Indian Railways for the benefit of employees who are obliged to send their children away from their headquarters for the purpose of education.

Shri T. B. Vittal Rao: May I know what would be the financial implications of this proposal?

Shri Shahnawaz Khan: You mean the financial implications from the point of view of the expenses involved for the railways?

138 L.S.D.—1

Shri T. B. Vittal Rao: Yes.

Shri Shahnawaz Khan: For that I shall require notice, because we will have to get the information from the railways.

Shri T. B. Vittal Rao: May I know what will be the cost of constructing these hostels and how many students will be accommodated?

Shri Shahnawaz Khan: We are going to accommodate approximately 1,500 students; to be exact 1,450

Pandit D. N. Tiwary: May I know whether any such hostel is going to be started in N.E.R. also?

Shri Shahnawaz Khan: The idea is to have at least one hostel on each railway. For the N.E.R., it is not yet decided

Mr. Speaker: That is a small detail.

Pandit D. N. Tiwary: My fear is that N.E.R. may be ignored. That is why I asked this question.

Shri Shahnawaz Khan: I can assure the hon. Member that it will not be ignored.

Shri Barman: May I know the nature and the amount of subsidy for the hostels?

Shri Shahnawaz Khan: The idea is to provide these hostels for the children of railway employees who are living at way-side stations and whose children do not have opportunities of going to good schools. We are putting up these hostels in places where good school facilities exist and we are going to subsidise the boarding part of it. That is, we will provide them accommodation and food. The actual

quantum of subsidy is as follows. Emolyees drawing up to Rs. 100 will pay Rs. 7/8/- per month.

Mr. Speaker: Both for boarding and lodging?

Shri Shahnawaz Khan: Yes, for both. This amount is recoverable from the parents of the students per month. For employees drawing from Rs. 101 to Rs. 200 per month, it is Rs. 12/8/- per month. For emolyees drawing from Rs. 201 to Rs. 300, it is Rs. 20 per month.

Shri Jaipal Singh: May we know where these hostels are going to be located? He said they will be located at places where there are good school facilities. May we have an idea of the places?

Shri Shahnawaz Khan: I can give the information. At present, arrangements have been made at Secunderabad, Dhond, Patna, Lucknow, Gauhati, Trichinopoly, Mysore, Olavakkot, Kharagpur, Cuttack, Anand and Ajmer

Pandit D. N. Tiwary: None of these places is in N.E.R.

Shri Shahnawaz Khan: About N.E.R. we will consider

Shri B. K. Gaikwad: May I know which railway employees' children will be admitted into these hostels?

Shri Shahnawaz Khan: Children of all Class III and Class IV railway employees.

Shri B. K. Gaikwad: If children of all employees are to be admitted into these hostels, then the children of advanced classes railway employees will be favoured and the backward classes employees' children will not be admitted. That is my fear.

Mr. Speaker: Very well that is his suggestion that children of backward classes employees may be ignored.

Shri T. B. Vittal Rao: There was a provision in the budget for the establishment of a hostel at Secunderabad. May I know if the construction of

that hostel at Secunderabad has been proceeded with?

Shri Shahnawaz Khan: Of course, I said we are going to construct a hostel at Secunderabad which will accommodate about 100 students. We will certainly proceed with that.

Rajasthan Canal

440. { **Shri Harish Chandra Mathur:**
Sardar Iqbal Singh:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 1376 on the 1st April, 1958 and state:

(a) whether the Administrative and Supervisory machinery for the construction of Rajasthan Canal has been finalised;

(b) what programme, if any, has been drawn for the colonisation and development of social services in the area; and

(c) what agency has been set up for the purpose?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) None so far

(c) Does not arise.

Shri Harish Chandra Mathur: May I know what difficulties have stood in the way of the administration in finalising these proposals?

Shri Hathi: The proposals have been sent to the respective Governments of Rajasthan and Punjab. We are awaiting their reply.

Shri Harish Chandra Mathur: May I invite the hon. Minister's attention to what he stated in April? He said that the Rajasthan Government have agreed to set up a committee of direction and an administrative set up for the proper execution of the Rajasthan Canal Project. Then, why is it that the proposals have not been finalised all these five months?